

**The Constitution (Amendment) Bill, 2025(Amendment of Articles 15 and 16) -
Introduced**

SUSHRI S. JOTHIMANI (KARUR): Sir, I beg to move for leave to introduce a Bill further to amend Constitution of India.

माननीय अध्यक्ष : प्रश्न यह है :

कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SUSHRI S. JOTHIMANI: Sir, I introduce the Bill.